

**The Constitution (Amendment) Bill, 2025 (Amendment of the Eighth Schedule) -
Introduced**

SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT): Sir, I rise to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है :

कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI SAPTAGIRI SANKAR ULAKA: Sir, I introduce the Bill.